

**Annexure - 7**

**Name of the corporate debtor: Golden Wealth Advisory Private Limited;  
Date of commencement of CIRP: 29<sup>th</sup> August, 2024;  
List of creditors as on: 22<sup>nd</sup> January, 2025**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Tax Officer MUM-VAT-C-736 (C-0815)	14-01-2025	1,52,84,324	1,52,84,324	Statutory Dues	N.A.	N.A.	N.A.	0%	N.A.	N.A.	N.A.	N.A.	N.A.
2	Department of GST, Maharashtra	09-01-2025	24,58,11,507	24,58,11,507	Statutory Dues	N.A.	N.A.	N.A.	0%	N.A.	N.A.	N.A.	N.A.	N.A.

*\* The claim has been accepted on a provisional basis. Hence, verification of the claim was made solely on the details provided by the suspended management till date along with the documents provided by the operational creditors. The admitted amount may be subject to subsequent revision, based on additional information and clarifications sought from claimants.*